

6

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.23/BB/ 2018	-	Admission	Rule 4 of I&B	M/s Bennett Property Holding Company Ltd Vs M/s Biodiversity Conservation (India) Pvt Ltd

SL. NAME (IN CAPITAL) SIGNATURE  
NO. & PHONE NUMBER REPRESENTATION TO WHOM

**ORDER**

Matter is listed today to admission. Registry has raised objections.  
Petitioner to comply the same. List it on 29.01.2018 for compliance.

  
**Member (T)**

  
**Member (J)**